

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-134
106/252/ND/2020

IN THE MATTER OF:

Income Tax Officer Ward, 20(4), New Delhi

Vs.

ROC & Ors. (M/s Rachita Infrastructure Pvt. Ltd.)

...APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 18.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the OL :

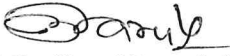
For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.03.2021.


(Madhu Narula)
Court Officer